

(b) if so, whether it is a fact that as per the said agreement the amount for the rehabilitation schemes being operated for gas tragedy victims is being provided to Madhya Pradesh Government; and

(c) if not, by when the amount would be provided?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SRIKANT JENA): (a) to (c) Government of India had released its share of 75% of total outlay of Rs. 258 crore for the first Action Plan of the State Government of MP for medical, economic, social and environmental rehabilitation of Bhopal Gas Victims, approved in 1990. The implementation of this Action Plan was completed in July, 1999.

In July, 2010, Government of India has further released its share of 75% of the total outlay of Rs. 272.75 crore as Additional Central Assistance for schemes for medical, economic, social rehabilitation and for providing safe drinking water under the New Plan of Action submitted by Government of MP.

Filling up of vacancies in NIPER

980. DR. JANARDHAN WAGHMARE: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) the details of faculty members, scientists and non-teaching staff who have left National Institute of Pharmaceutical Education and Research, Mohali (NIPER) in the last ten years without completing their contract;

(b) whether Government is aware that various committees in NIPER has been unable to fill up various vacancies over the last three years;

(c) if so, the steps taken by Government to reorganize these committees, so that the vacancies could be filled immediately; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SRIKANT JENA): (a) NIPER Mohali has informed that during the last ten years 8 Assistant/Associate Professors, 26 Scientists/Technical Supr. Grade I/II/ Technical Assistant/Junior Technical Assistants and 12 other staff have left the institute before completing five year contract period.

(b) NIPER Mohali has informed that Selection Committees constituted for filling up vacancies are functional and on the basis of the recommendations of these Committees, the Institute has been able to fill up a number of vacant positions during the last three years.

(c) and (d) Do not arise.

Setting up of centres STPI

†981. SHRI BALAVANT alias BAL APTE:

SHRI SHREEGOPAL VYAS:

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

(a) whether Government has any proposal to set up centres of Software Technology Parks of India (STPI) in the country including Maharashtra;

(b) if so, the details thereof, State-wise and location-wise; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI GURUDAS KAMAT): (a) Yes, Sir.

(b) Software Technology Parks of India (STPI), an autonomous society under the Department of Information Technology (DIT), Government of India has set up 52 STPI Centres across the country. The State-wise and location-wise list of STPI Centres including Maharashtra is given in the Statement-I (See below) and the list of approved new STPI centres under various stages of implementation is given in the Statement-II (See below).

(c) Does not arise.

Statement-I

List of State-wise STPI Centers

S.No.	States	STPI Centers
1	2	3
1	Andhra Pradesh	Hyderabad
2		Tirupati
3		Vijayawada